

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 111

CA No. 204/23
CA No. 16/2024
CA No. 17/2024
And
CA (CAA) No. 55/Chd/Pb/2023
(1st Motion)

IN THE MATTER OF:

Om Yarn Plus Pvt. Ltd.

...Petitioner Company

Under Section: 230-232, CA 2013, R 11 NCLT

Since the Hon'ble Member (Technical) is on leave, the matter is
adjourned to 23.02.2024.

-sd-
Court Officer

February 02, 2024
SM